

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

22

**PRESENT: HON'BLE SHRI RATAKONDA MURALI - MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.548/2018 in CP No.81/241/HDB/2018
NAME OF THE COMPANY	Kaveri Seed Company Ltd & (3) Others
NAME OF THE PETITIONER(S)	Venkateswara Rao Narisingu & Another
NAME OF THE RESPONDENTS(S)	Kaveri Seed Company Ltd & (3) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
A. Nagarajiah	Advocate	+99630 33314	A. Nagarajiah

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

**ORDER**

IA 548/2018 is listed today for filing reply by Counsel for Respondents. Counsel undertakes to file counter in the Registry.

For hearing list it on 21.02.2019.

  
Member (J)

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